

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16 (Rupees in Crores)

S.No.	Head of Account	Actuals upto August, 2015	Coppy upto August, 2014	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	3.45	3.54	-2.54
	Non-Tax Revenue	2.28	1.86	22.58
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.09	0.1	-10.00
	Other Non- Debt Capital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	84.15	101.50	-17.09
A	Total Receipts	89.97	107	-15.92
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	87.65	73.93	18.56
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan		0.03	
	<u>Contingency Fund</u>			
	Public Account	73.51	98.12	-25.08
B	Total Disbursements	161.16	172.08	-6.35
C	Net Cash Flow (A-B)	-71.19	-65.08	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto August, 2015	Coppy upto August, 2014	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.45	3.54	-2.54
2	0049-Interest Receipts	0.12	0.17	-29.41
3	0059-Public Works	0.74	0.62	19.35
4	0070-Other Administrative Service	0.47	0.29	62.07
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.55	0.41	34.15
6	0210-Medical and Public Health	0.24	0.22	9.09
7	0216-Housing	0.17	0.16	6.25
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.09	0.1	-10.00
	<u>Total:</u>	5.83	5.51	5.81

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			Actual Exp upto - August, 2015			Coppo upto August, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		155	155		82.66	82.66		67.81	67.81
COPPY- Corresponding figure for Previous year										

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto September, 2015	Coppy upto September, 2014	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	4.04	4.06	-0.49
	Non-Tax Revenue	2.54	2.17	17.05
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.1	0.11	-9.09
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	90.68	156.71	-42.14
A	Total Receipts	97.36	163.05	-40.29
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	101.69	91.27	11.42
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.01	0.04	-75.00
	<u>Contingency Fund</u>			
	Public Account	80.29	173.44	-53.71
B	Total Disbursements	181.99	264.75	-31.26
C	Net Cash Flow (A-B)	-84.63	-101.7	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto September, 2015	Coppy upto September, 2014	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.04	4.06	-0.49
2	0049-Interest Receipts	0.14	0.19	-26.32
3	0059-Public Works	0.83	0.71	16.90
4	0070-Other Administrative Service	0.52	0.37	40.54
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.57	0.47	21.28
6	0210-Medical and Public Health	0.28	0.25	12.00
7	0216-Housing	0.19	0.18	5.56
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.10	0.11	-9.09
	<u>Total:</u>	6.67	6.34	5.21

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			Actual Exp upto - September, 2015			Coppo upto September, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		155	155		95.45	95.45		83.77	83.77
COPPY- Corresponding figure for Previous year						✓			✓	✓

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer
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SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto October, 2015	Coppy upto October, 2014	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	4.65	4.63	0.43
	Non-Tax Revenue	2.86	2.39	19.67
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.11	0.12	-8.33
	Other Non-Debt Capital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	199.20	276.61	-27.99
A	Total Receipts	206.82	283.75	-27.11
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	118.03	104.81	12.61
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.02	0.05	-60.00
	<u>Contingency Fund</u>			
	Public Account	84.2	181.18	-53.53
B	Total Disbursements	202.25	286.04	-29.29
C	Net Cash Flow (A-B)	4.57	-2.29	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto October, 2015	Coppy upto October, 2014	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.65	4.63	0.43
2	0049-Interest Receipts	0.17	0.24	-29.17
3	0059-Public Works	0.93	0.73	27.40
4	0070-Other Administrative Service	0.58	0.4	45.00
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.64	0.51	25.49
6	0210-Medical and Public Health	0.32	0.29	10.34
7	0216-Housing	0.22	0.22	0.00
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.11	0.12	-8.33
	<u>Total:</u>	7.62	7.14	6.72

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			Actual Exp upto - October, 2015			Copy upto October, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		155	155		110.67	110.67		96.12	96.12
COPPY- Corresponding figure for Previous year										

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto November, 2015	Coppy upto November, 2014	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	5.4 ✓	5.16 ✓	4.65 ✓
	Non-Tax Revenue	3.01 ✓	2.73 ✓	10.26 ✓
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.12 ✓	0.14 ✓	-14.29 ✓
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	225.85 ✓	312.02 ✓	-27.62 ✓
A	Total Receipts	234.38 ✓	320.05 ✓	-26.77 ✓
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	132.41 ✓	118.46 ✓	11.78 ✓
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.08 ✓	0.06 ✓	33.33 ✓
	<u>Contingency Fund</u>			
	Public Account	204.05 ✓	225.76 ✓	-9.62 ✓
B	Total Disbursements	336.54 ✓	344.28 ✓	-2.25 ✓
C	Net Cash Flow (A-B)	-102.16 ✓	-24.23 ✓	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto November, 2015	Coppy upto November, 2014	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	5.40	5.16	4.65
2	0049-Interest Receipts	0.19	0.26	-26.92
3	0059-Public Works	0.97	0.92	5.43
4	0070-Other Administrative Service	0.6	0.44	36.36
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.64	0.53	20.75
6	0210-Medical and Public Health	0.36	0.33	9.09
7	0216-Housing	0.25	0.24	4.17
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.12	0.14	-14.29
	<u>Total:</u>	8.53	8.02	6.36

Coppy-Corresponding figure for Previous Year

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3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			Actual Exp upto - November, 2015			Coppo upto November, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		155	155		123.85	123.85		108.92	108.92
COPPY- Corresponding figure for Previous year										

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto December, 2015	Copy upto December, 2014	% Variation
	Receipts			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	6.17 ✓	5.7 ✓	8.25 ✓
	Non-Tax Revenue	3.27 ✓	2.88 ✓	13.54 ✓
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.14 ✓	0.10 ✓	-12.50 ✓
	Other Non-Debt Capital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	229.14 ✓	440.84 ✓	-48.02 ✓
A	Total Receipts	238.72 ✓	449.58 ✓	-46.90 ✓
	Disbursements			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	147.03 ✓	133.31 ✓	10.29 ✓
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.08 ✓	0.06 ✓	33.33 ✓
	Contingency Fund			
	Public Account	277.75 ✓	331.38 ✓	-16.18 ✓
B	Total Disbursements	424.86 ✓	464.75 ✓	-8.58 ✓
C	Net Cash Flow (A-B)	-186.14 ✓	-115.17 ✓	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto December, 2015	Copy upto December, 2014	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	6.17 ✓	5.7 ✓	8.25 ✓
2	0049-Interest Receipts	0.2 ✓	0.27 ✓	-25.93 ✓
3	0059-Public Works	1.08 ✓	0.97 ✓	11.34 ✓
4	0070-Other Administrative Service*	0.68 ✓	0.49 ✓	38.78 ✓
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.63 ✓	0.5 ✓	26.00 ✓
6	0210-Medical and Public Health	0.40 ✓	0.37 ✓	8.11 ✓
7	0216-Housing	0.28 ✓	0.27 ✓	3.70 ✓
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.14 ✓	0.16 ✓	-12.50 ✓
	<u>Total:</u>	9.58 ✓	8.73 ✓	9.74 ✓

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.


 Sr. Accounts Officer
 29/1/16

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

S.No.		B.E. 2015-16			Actual Exp upto - December, 2015			Copy upto December, 2014			(Rupees in Crore)	
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total		
	Grant No.65											
	Supreme Court of India		155	155		136.48	136.48		122.42	122.42		
COPPY- Corresponding figure for Previous year												

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries


 Sr. Accounts Officer
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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			Actual Exp upto - January, 2016			Coppo upto January, 2015		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		155	155		151.81	151.81		134.1	134.1
COPPY- Corresponding figure for Previous year										

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto January, 2016	Coppy upto January, 2015	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	6.95	6.27	10.85
	Non-Tax Revenue	3.61	3	20.33
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.15	0.17	-11.76
	Other Non- Debt Capital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	233.92	446.17	-47.57
A	Total Receipts	244.63	455.61	-46.31
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	163.73	145.85	12.26
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.09	0.06	50.00
	<u>Contingency Fund</u>			
	Public Account	326.63	332.94	-1.90
B	Total Disbursements	490.45	478.85	2.42
C	Net Cash Flow (A-B)	-245.82	-23.24	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto January, 2016	Coppy upto January, 2015	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	6.95 ✓	6.27 ✓	10.85 ✓
2	0049-Interest Receipts	0.22 ✓	0.29 ✓	-24.14 ✓
3	0059-Public Works	1.24 ✓	1.03 ✓	20.39 ✓
4	0070-Other Administrative Service	0.74 ✓	0.56 ✓	32.14 ✓
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.66 ✓	0.42 ✓	57.14 ✓
6	0210-Medical and Public Health	0.45 ✓	0.4 ✓	12.50 ✓
7	0216-Housing	0.30 ✓	0.30 ✓	0.00 ✓
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.15 ✓	0.17 ✓	-11.76 ✓
	<u>Total:</u>	10.71 ✓	9.44 ✓	13.45 ✓

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

S.No.		B.E. 2015-16			R.E. 2015-16			Actual Exp upto - February, 2016			Copy upto February, 2015		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65												
	Supreme Court of India		155.00	155.00		168.52	168.52		165.85	165.85		146.61	146.61
COPPY- Corresponding figure for Previous year													

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

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Sr. Accounts Officer
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SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

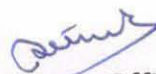


(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto February, 2016	Coppy upto February, 2015	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	7.78	6.90	12.75
2	0049-Interest Receipts	0.23	0.31	-25.81
3	0059-Public Works	1.35	1.20	12.50
4	0070-Other Administrative Service	0.88	0.84	4.76
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.68	0.47	44.68
6	0210-Medical and Public Health	0.49	0.44	11.36
7	0216-Housing	0.33	0.33	0.00
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.16	0.19	-15.79
	<u>Total:</u>	11.9	10.68	11.42

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

S.No.	Head of Account	Actuals upto February, 2016	Coppy upto February, 2015	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	7.78	6.9	12.75
	Non-Tax Revenue	3.95	3.58	10.34
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.16	0.19	-15.79
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	<u>Public Account</u>	241.84	449.97	-46.25
A	Total Receipts	253.73	460.64	-44.92
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	179.63	159.05	12.94
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.12	0.07	71.43
	<u>Contingency Fund</u>			
	<u>Public Account</u>	362.26	340.11	6.51
B	Total Disbursements	542.01	499.23	8.57
C	Net Cash Flow (A-B)	-288.28	-38.59	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

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